

Health Care

3711. SHRI RAMASHRAY PRASAD SINGH :
SHRI RAMESHWAR PATIDAR :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether there is any proposal for encouraging the private participation in Health care;

(b) if so, the details thereof;

(c) whether efforts are being made by the Government to secure the participation of non-resident Indians in this regard; and

(d) if so, the reaction of the non-resident Indians thereto?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY) : (a) to (d). The private sector is already a major contributor in the provision of Medical services in the country.

During the last 4 years 14 projects have been approved for setting up Hospitals/diagnostic Centres with NRI support.

[English]

Modernisation of Navy

3712. SHRI BOLLA BULLI RAMAIAH :
SHRI D. VENKATESWARA RAO :
SHRI S.M. LALJAN BASHA :
PROF. UMMAREDDY VENKATESWARLU :

Will the PRIME MINISTER be pleased to state :

(a) whether the Government have approved the indigenous submarine plan for Navy;

(b) if so, the details thereof;

(c) whether all the proposals in respect of Naval programme have been cleared by the Government;

(d) if so, the details thereof; and

(e) the total expenditure likely to be incurred in implementing the plan?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) There is no formal indigenous submarine plan that has been received by the Government from the Navy. However, it is proposed to build submarines indigenously.

(b) Does not arise.

(c) to (e). Proposals in respect of naval programmes are received by the Government from time to time and these are approved based on the merits of each case and availability of resources.

Powers of General Managers

3713. SHRI RAM NAIK : Will the PRIME MINISTER be pleased to state :

(a) whether the Railway Board have recently issued orders to reduce powers of the General Managers;

(b) if so, the details thereof; and

(c) the reasons for reducing the powers?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) to (c). Yes, Sir. The powers of the General Managers to award tenders have recently been reduced from Rs.5 crores to Rs.3 crores in each case. This decision has been taken in the overall interest of the Administration and to ensure a tier of check on important financial matters.

[Translation]

CHSS in Remote Areas

3714. DR. MUMTAZ ANSARI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government have introduced any scheme under the Central Health Services Scheme in the Rural and remote areas of the country for the benefit of the rural people;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the names of the States where this scheme is in operation?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY) : (a) and (b). No, Sir. However, Family Welfare and Health Services to the people of Rural and remote areas are provided through a network of Sub-Centres, Primary Health Centres and Community Health Centres. The Community Health Centres and Primary Health Centres are established and maintained under the State Sector Minimum Needs Programme. The Central Government provides financial assistance under the Centrally Sponsored Scheme for maintenance of sub-Centre.

The number of such centres in the country as on 30.6.95 is as indicated below :-

Sub-centres	-	1,31,900
Primary Health Centres	-	21,693
Community Health Centres	-	2,385.

(c) and (d). Central Health Service Schemes are meant for Govt. employees only. Rural areas are covered by a vest infrastructure the State-wise details of which are given in the enclosed Statement.

31.3.94